

F. No. J-11015/17/2016-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 18th April, 2018

ORDER

In addition to this Department's two earlier Orders with even No. dated 28.12.2016 and 29.05.2017 regarding engagement of Standing / Additional Standing Govt. Counsel for District & Subordinate Courts in the State of Punjab, the President is pleased to engage following Advocates as Standing Govt. Counsel / Additional Standing Govt. Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before various District & Subordinate Courts in the State of Punjab, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

Various District & Subordinate Courts
in the state of Punjab

Sl.No.	Name(S/Shri)	Contact details	Enrollment No.
District & Subordinate Courts, Amritsar Standing Govt. Counsel			
1.	Ranbir Kaushal	A-336, Ranjit Avenue, Near Hartej Hospital, Amritsar. Mob: 9888019336, 9115019336 Tel. 0183-5102264 Email: ranbir.kaushal@yahoo.com	P/982/1992
District & Subordinate Courts, Amritsar Additional Standing Govt. Counsel			
2.	Mrs. Neena Kapoor	HM-30, Anand Avenue, Amritsar-143001 Mob: 9356110833 Email: kapoor_neena@hotmail.com	P/798/1989
District & Subordinate Courts, Jalandhar Additional Standing Govt. Counsel			
3.	Balraj Sharma	155/3, Bank Colony-Shiv Vihar, P.O. Model Town, Jalandhar Mob: 9814217950 Email: adv_balrajsharma@yahoo.co.in	P/336/1993
District & Subordinate Courts, Ludhiana Additional Standing Govt. Counsel			
4.	Rakesh Kumar Gupta	H. No. 67, Professor Colony, Barewal Road, Near Aggar Nagar-A, Ludhiana Mob: 9417040911 Tel. 0161-2550295 Email: rakeshgupta_9@rediffmail.com	P/841/1983

Indu Singh
18-4-18

District & Subordinate Courts, Pathankot Additional Standing Govt. Counsel			
5.	Vinod Malhotra	R/o Ram Kuteer, Khushi Nagar, Dalhousie Road, Pathankot-145001 Mob: 9417013867, 9988533867	P/662/1976
District & Subordinate Courts, Bathinda Additional Standing Govt. Counsel			
6.	Naveen Singla	#26, Street No. 1, New Shakti Nagar, Bathinda-151001 Mob: 9814250660 Tel. 0164-2250660 Email: bathindians2000@yahoo.com	P/1089/2003


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
18.4.18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Satya Pal Jain, acting-Addl. SGI, Punjab & Haryana High Court at Chandigarh.
3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court at Chandigarh.
4. The District Judge, Amritsar, Jalandhar, Ludhiana, Pathankot & Bathinda all in the state of Punjab.
5. The present Standing Govt. Counsel for District & Subordinate Courts, Jalandhar, Ludhiana, Pathankot and Bathinda as per order with even number dated 28.12.2016.
6. All the counsel listed above individually.
7. Cash (LA) Section for the payment of retainership fee to Standing Govt. Counsel (Amritsar) at serial number 1 in the table above.
8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
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